

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE NO.14/2021-2022 (PURCHASE CELL)

Quotations are invited from reputed firms/suppliers/dealers/distributors having local shops for supply of Genellium Brand (Genex Hygiene Made) Hand Sanitizer description /specification mention below within seven days from the date of Publication of this notice on the official website of Patna High Court :- <http://Patna highcourt.gov.in>.

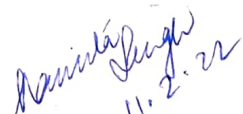
Sl.No.	Particulars	Rate/qty
1.	Genellium Brand Sanitizer (Genex Hygiene Made) Size-(i) 500ml bottle with dispenser (Nozle) (ii) 5 ltr Jar/gallon	Each

The firms/Suppliers/Dealers/distributors should have financial capacity to execute the orders for supply of the articles in time. Further they should attach Catalogue along with their quotation.

Quotations/ tender received after stipulated time/date shall not be entertained; this advertisement can also be downloaded from the website of Patna High Court.

Terms and Conditions:-

- (I) Proof of Registration of firms/ suppliers/dealers/distributors as per Government rule.
- (II) The firms must have GST and PAN number.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) The articles should be in good condition.
- (V) No advance payment shall be made.
- (VI) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VII) The Firms shall submit their bill in two copies at the time supply of articles.
- (VIII) Payment will be made in account of the firm after due verification of items supplied.
- (IX) The successful bidder will have to supply the articles for a minimum period of one year on the approved rate.
- (X) The quantity of the articles/items may increase or decrease as per requirement.


11.2.22
Officer on Special Duty
Patna High Court